

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1574
ANSWERED ON:03.08.2010
CRIME AGAINST SENIOR CITIZENS
Sudhakaran Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether crime against senior citizens are on the rise in the country including, NCT of Delhi;
- (b) if so, the total number of such cases registered during the last one year and the current year, crime-wise including murder and looting separately, State-wise;
- (c) the number of accused persons arrested and the action taken against them alongwith the cases solved /unsolved and the steps taken to solve all the cases during the said period, State-wise;
- (d) whether the Union Government has issued any advisory to the State Governments to conduct any survey about the number of senior citizens living alone and provide security to them;
- (e) if so, the details thereof;
- (f) whether the Government has launched any special drive and protection scheme to provide security to the senior citizens in the country; and (g) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): As per input given by National Crime Records Bureau (NCRB), information is collected by NCRB on elderly persons who are victims of murder, rape, culpable homicide not amounting to murder and kidnapping and abduction. The State/UT-wise detail of elderly victims (above 50 years of age) for 2006-2008 is at Annexure.

(c): As reported by NCRB, no information other than the number of victims in respect of victims in respect of elderly victims (above 50 years of age) is maintained separately.

(d) to (g): As per the Seventh Schedule to the Constitution of India, "Police" and "Public Order" are State subjects and, as such the primary responsibility of prevention, detection, registration, investigation and prosecution of crime including crime against senior citizen lies with the States/UT Administrations. However, the Union Government has issued detailed advisory dt. 27.3.2008, to all the State Governments/UTs advising them to take immediate measures to ensure safety and security and for elimination of all forms of neglect, abuse and violence against old persons through initiatives such as identification of senior citizens; sensitization of police personnel regarding safety, security of older persons; regular visit of the beat staff; setting up of toll free senior citizen helpline; setting up of senior citizen security cell; verification of domestic helps, drivers, etc.